

Annexure-1

Name of the corporate debtor: **SALASAR ENTERPRISES PRIVATE LIMITED**; Date of commencement of **Liquidation: July 29, 2022** ; List of Stakeholders as on: October 12, 2022

List of operational creditors (Government dues)

(Amount in INR)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted			Amount of Contingent Claim	Amount of any mutual dues, that may beset-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	The Commissioner of Commercial Taxes, Govt. of West Bengal	Commercial Taxes	7/09/2022	Principal – 11436171 Interest – 30081650 Total Claim- 41517821		Assessment proceedings U/s 46 of WBVA T Act,03	NO	nil		Principal – 11436171 Interest – 30081650 Total Claim- 41517821	NA	Under verification detailed reply sent via email dated 04/10/2022	NA
2	The Assistant Commissioner of Income Tax Circle – 4 (3) (1), Mumbai	Income Tax	29/09/2022	286762480		Demand Notice	No	Nil		283056080	3706400	Under verification detailed reply sent via email dated 06/10/2022	
	Total			328280301						324573901	3706400		

NOTES (forming integral part of this document)

1 All Claims have been admitted - partially or fully - based on documents received initially and additional documents submitted subsequently

Whilst accepting or rejecting stakeholders' claims, substance of the matter has been seen carefully and corroborated with other available evidence and/or

2 best judgement made in each case.